

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:258

ANSWERED ON:14.03.2012

LEGISLATION ON STANDARDS AND INFRASTRUCTURE IN HIGHER EDUCATIONAL INSTITUTIONS

Shivanagouda Shri Shivaramagouda

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce a legislation to ensure strict adherence to standards and quality of the infrastructure in the engineering colleges, deemed universities and technical institutions in the country;
- (b) if so, the details thereof and the provisions likely to be incorporated in the said Bill; and
- (c) the time by which it is likely to be introduced and implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): The Government has introduced The National Accreditation Regulatory Authority For Higher Educational Institutions Bill, 2010 on 3rd May, 2010 in Parliament, to provide for mandatory assessment and accreditation of higher educational institutions by independent accreditation agencies in order to ensure adherence to standards and quality of infrastructure in higher educational institutions, including deemed universities and technical institutions in the country, and to establish a statutory Authority for the purpose.